

(घ) यदि हाँ, तो क्या सरकार रिपोर्ट को प्रति सप्ताह पटल पर रखेगी ?

बिल तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) जी, हाँ।

(ख) पुनर्भुगतान हुईयों की सीमा को बढ़ाने के साथ पर्याप्त प्रतिभूति रखी गई थी।

(ग) 1975 में उत्तरांचल में कानपुर क्षेत्र के अपने निरीक्षण के दौरान भारतीय रिजर्व बैंक ने कम्पनी खातों की जांच की थी।

(घ) बैंकों में प्रचलित प्रथा तथा व्यवहार के अनुसार और बैंकिंग कम्पनी (उपक्रमों का अर्जन और अंतरण) अधिनियम 1970 की धारा 13(1) के अनुरूप प्री बकों के अलग अलग प्राहकों सम्बन्धी सूचना आमतौर से प्रकट नहीं की जाती।

Compulsory retirement of Income-tax Officers

6969. DR. BALDEV PRAKASH: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) how many officials from the Income-tax Staff were compulsorily retired during emergency in Punjab, Haryana, Himachal Pradesh, Jammu and Kashmir and Chandigarh respectively;

(b) the allegations against them;

(c) whether their cases are being re-considered by the Government on representation by the dismissed employees and if so, number of such cases; and

(d) whether any officials have been reinstated after reconsideration and if so, their names and designations ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (d). The information is being collected and will be placed on the Table of the House as soon as possible.

Foreign Aid.

6970. SHRI A. K. ROY: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the latest figure showing the amount of foreign loan/aid on this country both

in public and private sector and the interest and repayment that is to be remitted;

(b) which are the principal loan/aid giving countries and their shares and the rates of interest and their conditions; and

(c) what is the target period the Janata Government has fixed to make this country free from foreign dependence ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). A statement is laid on the Table of the House.

The estimated amount of interest and repayment of principal payable on these loans at current rates during 1977-78 are Rs. 267.55 crores and Rs. 533.24 crores respectively.

The loans so received are repayable over a period of years, generally ranging from 8 to 50 years (including grace period), according to the terms and conditions of each loan agreement. The rates of interest also vary from loan to loan ranging from nil to 8.9 percent per annum.

(c) Self-reliance continues to be one of the major objectives of the planning, though its full realisation is dependent upon the success that is achieved in raising the level of domestic savings to finance capital formation, export promotion and import substitution.

Statement

Statement showing the outstanding amount of loans both in public and private sector as on 31-3-1977, as also the percentage share of each country/source thereof.

(Rs. crore as per December, 1971 IMF parity rates)

S. No.	Country/Source	Amount	Percentage
1	Austria	17 60	0.18
2	Belgium	49 12	0.51
3	Canada	340.77	3.53
4	Denmark	15 58	0.16
5	France	225 57	2.33